

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 24th November, 2022

NO. HC.VII/85/ 11305 /2022/A ### The Hon'ble Gauhati High Court has been pleased to nominate Smti. Gitali Rabha, Addl. District and Sessions Judge No.1, Nagaon to attend the **2 (two) days "State Level Consultation on implementation of the POCSO Act, 2012"** to be held in the Assam Administrative Staff College, Khanapara, Guwahati on **26-11-2022 & 27-11-2022**.

Smti. Gitali Rabha is requested to attend the said programme on **26-11-2022** and **27-11-2022** in the Assam Administrative Staff College, Khanapara at **9:00 A.M.** positively.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII/85/ 11306-11324 /2022 /A Dated: 24-11-2022

Copy forwarded for information & necessary action to:

1. The Principal Secretary, Department of Women and Child Development, Govt. of Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the 2 (two) days "State Level Consultation on implementation of the POCSO Act, 2012" period & (b) She will be entitled T.A. & D.A. as admissible under the Rules.

3. Shri Partha Pratim Majumdar, Member Secretary, State Child Protection Society, Assam.
4. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Nagaon.

(He is requested to inform the nominated Judicial Officer under his control to attend the seminar accordingly).

7. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority / Arunachal Pradesh State Legal Services Authority
8. Shri Laxminarayan Nanda, Child Protection Specialist, UNICEF.
9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

10. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, Gauhati High Court, Guwahati for his Lordship's kind information.
11. The Private Secretary to Hon'ble Mr. Justice L. S. Jamir, Gauhati High Court, Guwahati for his Lordship's kind information.
12. The Private Secretary to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati for his Lordship's kind information.
13. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The Private Secretary to Hon'ble Mr. Justice Achintya Malla Bujor Barua, Gauhati High Court, Guwahati for his Lordship's kind information.
15. The Private Secretary to Hon'ble Mr. Justice Ajit Borthakur, Gauhati High Court, Guwahati for his Lordship's kind information.
16. The Private Secretary to Hon'ble Mr. Justice Nani Tagia, Gauhati High Court, Guwahati for his Lordship's kind information.
17. The Private Secretary to Hon'ble Mr. Justice Soumitra Saikia, Gauhati High Court, Guwahati for his Lordship's kind information.
18. The Private Secretary to Hon'ble Mrs. Justice Malasri Nandi, Gauhati High Court, Guwahati for her Ladyship's kind information.
19. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
24.11.22
REGISTRAR (JUDICIAL)